

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 08.05.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition 56/2023
NAME OF THE COMPANY	Edison Cable Power Transmission Pvt Ltd
NAME OF THE PETITIONER(S)	Mr. Madanlal Gwalani
NAME OF THE RESPONDENT(S)	Edison Cable Power Transmission Pvt Ltd
UNDER SECTION	241

**ORDER**

**Present:** Ld. Counsel Ms. Himangini Sanghi for the Petitioner.

Ld. Counsel Mr. Radha Krishna PVKS for Respondent No 2.

Due to internet issues, **matter is adjourned to 12.08.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**